

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 212 of 2014

Dated : 10th November, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Chhattisgarh State Power Dis. Co. Ltd. Appellant(s)
Versus
Chhattisgarh State Electricity Regulatory Commission Respondent(s)

Counsel for the Appellant(s) : Mr. Gopal Choudhary

Counsel for the Respondent(s) :

ORDER

Post the matter 'for Orders' on **11.11.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/js